

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 03/12/2018

R.A./260/14/2006 BAIJNATH PANDEY

O.A./260/651/2005 -V/S-

AVIATION RESEARCH CENTER

ITEM NO: 18

FOR APPLICANTS(S) Adv.: Mr.B.S.Tripathy

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal	
	Ld. counsel for the applicant submits that the RA 14/2006 has become infructuous and he seeks permission of this Tribunal to withdraw the same. Mr.S.Behera, Sr. Panel counsel is present on behalf of the respondents. Accordingly the RA is disposed of as being withdrawn.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	I.Nath	

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